

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
DELHI.

MP 745/86 in OA 568/86.

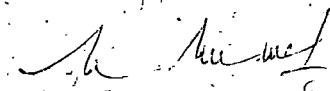
Shri R.C. Aggarwal Versus Union of India.

7.11.1986.

Applicant present in person.

It is stated by the applicant that his name has been recommended by the U.P.S.C. for appointment to the Govt. of Goa, Daman and Diu for the post of Lecturer in Commerce in Government College, Daman and he does not want to pursue the above matter and seeks permission to withdraw.

Petition dismissed as withdrawn.


(Kaushal Kumar)
Member

7.11.1986.


(K. Madhava Reddy)
Chairman

7.11.1986.